

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/684/2024 in CP(IB) No.160/9/HDB/2020
NAME OF THE COMPANY	Tirumala Venkateshwara Paper and Board Pvt Ltd
NAME OF THE PETITIONER(S)	GP Harmon Recycling LLC
NAME OF THE RESPONDENT(S)	Tirumala Venkateshwara Paper and Board Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/684/2024

Present: Ld. Counsel Mr. Sanjay Suraneni for the Applicant.

None for the Respondent.

At the request of Ld. Counsel for the Applicant, **matter is adjourned to 20.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)